

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1454  
ANSWERED ON:04.03.2011  
REQUEST OF THE STATE OF HP  
Thakur Shri Anurag Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether in view of the adverse impact of recommendations of the 13th Finance Commission on the financial position of the hilly and border states, the State Government of Himachal Pradesh (HP) has requested the Union Government for financial help for the State;
- (b) if so, the details thereof; and
- (c) the time by which the request is likely to be accepted?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (b): Government of Himachal Pradesh(HP) has requested a special financial package of Rs.2500 crore in 2010-11 and Special Plan Assistance of Rs.1500 crore under the annual plan of 2011-12. These amounts are required to bridge a gap on non-plan side.
- (c) Finance Commissions are expert bodies set up under article 280 of the Constitution of India. Once accepted, by convention, the recommendations of Finance Commission are not revised.